

**State Trading Corporation of  
India (Private) Ltd.**

\*585. **Shrimati Renu Chakarvartty:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to amend the articles of association of the State Trading Corporation of India (Private) Ltd. to widen its scope; and

(b) if so, what are the proposals?

**The Minister of Commerce (Shri Kanungo):** (a) and (b) A copy of the notice which was published in the leading news-papers regarding amendment of the Memorandum of Association of the State Trading Corporation is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 28]

The question of amending the articles of association is still under examination.

**Confiscation of Books in Pakistan**

\*587. **Shri Shivnanjappa:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that books, magazines and other documents including calendars and charts which depict Kashmir as a part of India have been confiscated by Pakistan Government; and

(b) if so, whether Government of India have protested against this?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Government have no information beyond a press report about an order issued by the Chief Commissioner of Karachi according to which such literature is liable to forfeiture by the Government of Pakistan.

(b) No protest against this order has been made. The Government of India's complaint about Pakistan aggression and the occupation of Indian territory of the State of Jammu and Kashmir is before the Security Council.

**Territorial Waters**

\*590. **Shri P. K. Deo:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 671 on the 4th March, 1958 and state:

(a) whether report from the Orissa Government regarding fishing by the fishermen of East Pakistan in territorial waters of India along the Orissa coast has since been received; and

(b) if so, what steps Government have taken in this regard?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). Yes, Sir The report does not mention any incident about East Pakistan fishermen fishing in Indian territorial waters along the Orissa coast. The State Government have, all the same, issued instructions to the authorities concerned to keep a vigilant eye on the boats entering its coastal waters for fishing.

**Small Scale Industry in Bombay**

\*591. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the Bombay Government have requested for increasing the State's quota of steel to meet requirements of the Small Scale Industries in the State; and

(b) if so, with what result?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) Steel for Small Scale Industries has been allotted on a *pro rata* basis keeping in view the demand of each State. It is not possible to enhance the quota of the Bombay State unless the overall quota for Small Scale Industries is increased.

**Export Promotion Council for  
Hosiery Goods**

\*592. **Shri Vajpayee:** Will the Minister of Commerce and Industry be pleased to state:

(a) the steps taken to encourage the export of hosiery goods manufactured in India; and